

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 25778/2019

VISHWANATH & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.131362/2019-EXEMPTION FROM FILING
O.T. and IA No.131361/2019-CONDONATION OF DELAY IN REFILING)

Date : 11-09-2019 This petition was called on for hearing today.

For Petitioner(s) Mr. Gaurav Agarwal, Adv. (Not Present)
Ms. Eesha Bakshi, Adv. (Present)
Ms. Shristi Gupta, Adv.
Mr. Abhishek Sharma, AOR (Not Present)

For Respondent(s) Mr. Anurag Dubey, Adv. (Not Present)
Mr. Pramod Kumar, Adv. (Not Present)
Mr. S. R. Setia, AOR (Not Present)

UPON hearing the counsel the Court made the following
O R D E R

Delay in refiling the petition is condoned.

Registry to proceed further.

SURINDER S. RATHI
Registrar